

(b) to (d) The proposal for expansion of capacity by 18 lakh Conductor kilometers (CKM) for manufacture of Jelly Filled Cables in Rupnarainpur Unit of HCL was earlier considered by Government in 1983 but was deferred pending finalisation of targets for telecommunication sector for 7th Plan. However owing to demand as also resource constraints, no further progress could be made so far. Meanwhile, the company has been advised to revise the cost estimates of the project.

(e) Does not arise.

Indigenisation in oil Sector

2716. SHRI BHADRESWAR TANTI:
DR. V. VENKATESH:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government have evolved a three-tier structure to promote indigenisation in the oil sector; and

(b) if so, the broad outlines thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) and (b). In order to promote indigenisation of oil field equipment and services, the Government has evolved a three-tier organisational arrangement as follows:

- i) Import substitution groups/indigenisation Cells in ONGC and OIL.
- ii) A Study Group on indigenisation under the Chief Consultant, Oil Industry Development Board.
- iii) The Empowered Committee of Secretaries on indigenisation under the Ministry of Petroleum and Natural Gas.

While the indigenisation cells and the Study Group has been interacting with the indigenous industry for providing necessary

guidance to prospective entrepreneurs, recommendations on policy matters as well as indigenous angle clearance for imports by ONGC, Oil India Limited and Gas Authority of India Limited are made by the Empowered Committee of Secretaries.

[Translation]

Power Generation Capacity

2717. SHRI VIJOY KUMAR YADAV: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the power generation has been seriously affected by the drought and floods in various parts of the country this year; and

(b) if so, the scheme formulated by Government to ensure that power generation capacity is not affected by floods and drought in future?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) The total power generation during April to October, 1987 was less than the target by about 3% primarily on account of the shortfall in hydel generation due to low reservoir levels as a result of the drought in various parts of the country. The thermal generation during this period was more than the target by about 1.3%.

(b) In order to improve the availability of power in the country, various measures are being taken which include expediting commissioning of new capacity, optimum utilisation of existing capacity, reducing transmission and distribution losses, commissioning of short gestation projects and implementation of load management and energy conservation measures etc.

[English]

Setting up of Super Thermal Power Station at Manuguru, Andhra Pradesh

2718. SHRI V. SOBHANADREESWARA RAO: Will the Minister of ENERGY be pleased to state:

(a) the latest position in regard to setting up a 200 MW Super Thermal Power Station at Manuguru in Andhra Pradesh by the National Thermal Power Corporation;

(b) the factors responsible for delay; and

(c) the likely date by which the work on Super Thermal Station at Manuguru would be started?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) to (c). The National Thermal Power Corporation are currently in the process of preparing a feasibility report in respect of setting up a super thermal power project at Manuguru in Andhra Pradesh. The project could be considered for implementation only after its techno-economic viability has been established and all necessary inputs, including the availability of funds and of coal, have been tied up.

Cattle and other Animal Sources of Energy

2719 DR. A.K. PATEL: Will the Minister of ENERGY be pleased to state:

(a) whether cattle and other animal sources make available about 66 per cent of the total energy utilised in India, while that from coal and petroleum products is only about 14 per cent;

(b) if so, the details thereof and how these figures have been arrived at;

(c) the steps taken during each of the last three years and the current year to develop and encourage the former sources and with results thereof; and

(d) the current plans in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) and (b). A statement to this effect appears in a private publication. How-

ever, no authoritative source or basis has been cited for the figures mentioned.

(c) and (d). The steps taken during the last three years and the current plans to develop and encourage utilisation of energy from animal sources include Research and Development and Survey and Demonstration Projects for which a total expenditure of Rs. 1.17 crores has been sanctioned by the Department of Non-Conventional Energy Sources. Improved carts and implements are being shown to farmers under the Demonstration programmes. An outlay of Rs. 2 crores has been ear-marked in the budget for 1987-88 for programmes for improvement in the utilisation of draught animal power.

Manufacture of 6 APA

2720. DR. KRUPASINDHU BHOI: Will the Minister of INDUSTRY be pleased to state:

(a) whether different machinery is required to manufacture 6 APA by enzymatic process if manufactured by Penicillin-V instead of Penicillin-G; and

(b) if so, the details thereof and if not, why the issue of Penicillin-V raw material is not allowed to small scale industry?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAICHANDRA SINGH): (a) and (b). In the production of 6-APA, Chemicals, type of enzymes, process parameters etc. would depend upon starting raw material as well as the technology. These factors would in turn determine the design of plant and equipment. As per policy of the Government, units using Penicillin G are allowed to import only Penicillin G and no shifting to Penicillin V is allowed.

Selling of Land and Building by M/s Bengal Chemicals and Pharmaceuticals Limited

2721. SHRI INDRAJIT GUPTA: Will the Minister of INDUSTRY be pleased to state: